

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:2964  
ANSWERED ON:12.08.2005  
THEFT OF DIAMOND  
McLeod Smt. Ingrid

**Will the Minister of MINES be pleased to state:**

- (a) whether the Government is aware of the large scale theft of diamonds in Chhattisgarh mines by unauthorised miners;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to prevent such extensive pilferage of diamonds?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF MINES(DR. DASARI NARAYANA RAO)

(a) & (b) As per records of Indian Bureau of Mines (IBM), a subordinate office under the administrative control of Ministry of Mines, there is no mine of diamonds in Chhattisgarh. IBM is not aware of any theft of diamonds.

(c) Section 23C of the Mines and Minerals (Development and Regulation) Act, 1957 empowers State Governments to make rules for preventing illegal mining, transportation and storage of minerals. As such State Governments have adequate powers to check any theft or pilferage of diamonds.